## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 90/(MAH)/2014 C.A. No. 26/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Mr. Mukesh Kothari

V/s.

M/s. Jetex Carborators Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	TYOTI SINGH VISHNU SHRIRANG	Advocates ilb Phoenix legal Jol	12/9/17
2)	Manish Pando	Respondents	ch2
		ORDER	(2/9/17.
		ONDLIN	

## CA 26/2015 IN CP No. 90/397-398/NCLT/MB/MAH/2014

Counsel for the Petitioner as well as Respondent are present.

On hearing for sometimes, it appears that parties are not averse to settlement, they are hereby directed to take instruction from their respective parties to explore a settlement in this case and report the same to this Bench on the next date of hearing.

List this matter on 21.09.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)